

*[English]***Telephone Exchanges in Bihar**

8260. SHRI SYED SHAHABUDDIN : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the total number of telephone exchanges in Bihar;
- (b) the total number of electronic exchanges included therein as on March 31, 1995;
- (c) the total number of non-electronic exchanges to be converted into electronic during 1995-96;
- (d) the total number of additional electronic and/or electro-mechanical exchanges to be operated during 1995-96;
- (e) the total installed telephone capacity, as on March 31, 1995; and
- (f) the actual number of subscribers, as on March 31, 1995 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) There are 776 telephone exchanges in Bihar as on 31.03.1995.

(b) 771 as on 31.3.95 (764 as on 03.03.95).

(c) Out of total five electromechanical exchanges, two exchanges will be replaced during the current financial year subject to availability of equipment.

(d) 30

(e) 325483

(f) 247316

Maintenance of Oil Refineries

8261. SHRI S.M. LALJAN BASHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the authority responsible for proper maintenance of oil refineries;
- (b) whether the Government have emphasised that as an economy measure refineries are not be shut down for cleaning up and repair work; and
- (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Oil Companies owning the refineries are responsible for maintenance of their refineries.

(b) and (c) All refineries, like any other continuous process plants, are required to have periodic planned shutdowns for preventive maintenance. The turn around schedules are worked out well in advance to ensure minimum shutdown periods and completion of the turn around within the schedule.

Requirement of LPG

8262. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total requirement of LPG in Gujarat for the next three years;

(b) whether the indigenous production in Gujarat will meet this requirement; and

(c) if not, the steps taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c) The projections of the LPG requirement of existing customers and customers proposed to be enrolled by the Public Sector Oil Companies in the State of Gujarat during 1995-96 are around 290 TMT (provisional). The requirement for the next two years has not been worked out. The demand of consumers registered/proposed to be registered by the Public Sector Companies is being met from the indigenous production sources and through imports. There is no system of earmarking LPG produced in a State for that State only.

*[Translation]***Terrorist Organisations**

8263. SHRI DATTA MEGHE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the particulars of the organisations indulging in terrorist activities in the country; and

(b) the measures taken/proposed by the Government to check their activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) The information is given in the enclosed statement which is laid on the Table of the House.

(b) Under the VIth Schedule to the Constitution, 'Public Order' and 'Police' are State subjects. It is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is taken to facilitate coordination of the anti-terrorist operations of different States and to improve flow of information useful for control of terrorist activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc.

STATEMENT**Part (a) : The particulars of the organisations indulging in terrorist activities in the country**

Name	Area of Operation
1	2

Naxalite-Groups

1. CPML-People's War Group Parts of Andhra Pradesh, Madhya Pradesh, Maharashtra, Orissa, Karnataka and Tamil Nadu.